

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
Jaipur Bench, Jaipur
ORDER SHEET

Application No. R.A. 62/94 of 199 .

Applicant(s) Rachha kishan

Respondent(s) U.O. 1 & Ors.

Advocate for Applicant(s)

Mr. J. K. Kanishk

Advocate for Respondent(s)

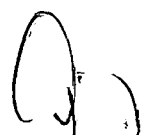
Mr. V. S. Garjan

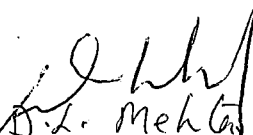
Notes of the Registry

Orders of the Tribunal

27-11-94

No case is made out for review. The applicant can file a reply before the concerned authority by taking the objections which have been taken in this the Review petition. If he is aggrieved by any decision of the respondents he may file a fresh application before the Tribunal. The Review petition is dismissed.


(O.P. Sharma)
M(A)


(B.L. Mehta)
V.C.


28/11